## M.A. Khan Vrs. UOI

O.A. No. 319 of 2011 Order dated: 02.09.2013

**CORAM** 

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.) HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

During mention hour, Mr. R.B.Mohapatra, Ld. Counsel for the applicant, submitted that this O.A. has become infructuous in view of the order passed in O.A. No. 805/10 disposed of on 19.08.2013 and files a memo for withdrawal of the present O.A. Prayer is allowed.

Mr. T. Rath, Ld. Standing Counsel for the Railways is present and heard, on whom a copy of this memo has been served.

Accordingly, the O.A. is disposed of being withdrawn.

MEMBER(Admn.)

MEMBER(Judl.)

RK